

123

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 324/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

Name of the Company	Divu Lifestyle Pvt.Ltd		
Under Section	391(2) 391		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Aiman Abdullah
Dilip Kumar Ghosh for the applicant

Dilip
06.08.2018

TIAINLA
Dy. Director

o/o RD (CR) ↑
Ministry of
Corporate Affairs

6/8/18

123. 06-08-2018 – TP No. 324/KB/2017 – Diva Lifestyle Pvt. Ltd.

O R D E R

The Ld. Counsel for the Petitioner appeared. The Ld. Deputy Director, Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs also appeared.

Heard both sides.

The matter to come up for further consideration on 30-08-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)